in the various sectors of the economy through Plan efforts or in the private sector.

Anti-India Elements Active in North-Eastern States

2247. SHRI WARI KISHORE SINGH: SHRI NAWAL KISHORE SHARMA:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it has come to Government's notice that anti-India elements are active in North-Eastern States of the country;
- (b) the nature of activities being carried out by these elements; and
- (c) the steps taken to curb these activities?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b). Underground Nagas Mizos have been indulging in insurgent activities in Nagaland and Mizoram.

(c) The Government are undertaking necessary security measures to Curb such activities.

Coca Cola Export Corporation

the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to his answer to Unstaired Question No 7993 of 24th April, 1974 and state

- (a) whether information 18 being collected regarding increase in remittances by Coca Cola Export Corporation due to introduction of 'Fanta';
- (b) whether considering grant of Rs. 15.12 lacs import licence to Coca

Cola Export Corporation will in any way encourage Indian Bottlers to produce their own drinks?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA); (a); Messrs. Coca Cola Export Corporation are engaged in the manufacture of beaverage concentrates including 'Fanta' manufacture of which is held to be an item not coming within the scope of the Industries (Development and Regulation) Act. The collection of information on remittances separately for 'Fanta' is not possible because the profits—and therefore the remittances-of Messrs Coca Cola Export Corporation are not shown separately but only from the totality of their operations.

(b) Grant of an Import Licence to the Coca Cola Export Corporation will enable the 22 Indian Bottlers of Coca Cola to sustain production by purchase of concentrates runnifactured by the Coca Cola Export Corporation. The possibility of development of a wholly indigenous soft crink is being explicted separately

Organisations receiving Foreign Contributions

2249 SHRI C K CHANDPAPPAN Will the Minister of HOME AFFAIRS be pleased to state

- (a) the organisations in our country which are receiving foreign contributions above the value of Rs 5,000 annually;
- (b) whether these organisations are furnishing accounts of their spending of this amount to the Government; and
- (c) if so, what are the fields in which this money is being spent?